

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 639 of 2024**

IN THE MATTER OF:

Sunil Kumar Gupta & Others

VERUS

Department of Town & Country Planning Haryana & others

MEMO OF PARTIES (As per ORDER DATED 27.03.2025)

- | | |
|----------------------|-----------------|
| 1. Sunil Kumar Gupta |Applicant 1 |
| 2. Navdeep Singh | ...Applicant 2 |

VERUS

- | | |
|--|-----------------|
| 1. Director, Department of Town & Country Planning (DTCP) - HQ
Plot no 03, Sec-18A, Madhya Marg,
CHANDIGARH - 160018
Email: fctcp@hry.nic.in ; tcpharyana7@gmail.com | ...Respondent 1 |
| 2. Member Secretary, State Environment Impact Assessment Authority
(SEIAA)
Bay No.55-58, Prayatan Bhawan, Sector-2,
Panchkula, Haryana
Email: seiaa-21.env@hry.gov.in | ...Respondent 2 |

3. Chairman, Haryana State Pollution Control Board (HSPCB)
C-11, Sector-6, Panchkula, Haryana 134109
Email: hspcbho@gmail.com; hspcb@hry.nic.in ...Respondent 3

4. CEO, Gurugram Metropolitan Development Authority
A-10, Block-A, Sector – 34,
Gurugram, Haryana
Email: ceo.gmda@gov.in; addlceo2.gmda@gov.in ...Respondent 4

5. Chairman, Haryana Renewable Energy Development Agency
Akshay Urja Bhawan, Institutional Plot No – 1,
Sector -17, Panchkula, Haryana 134109
Email: hareda@chd.nic.in ...Respondent 5

6. AVL Infrastructure Pvt. Ltd.
Plot No 01, Green Park Main,
New Delhi – 110 016
Email: info@avlinfra.com ...Respondent 6